

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 42/RP/2022

in

Petition No. 284/GT/2020

Subject : Petition of Commission's Order dated 18.8.2022 in Petition No. 284/GT/2020 in respect of truing up of tariff for the period 2014 -19 and for determination of tariff for the period 2019 -24 in respect of Dhauliganga Power Station.

Petitioner : NHPC

Respondents : PSPCL and 12 others

Petition No. 44/RP/2022

in

Petition No. 143/GT/2020

Subject : Petition for the review of the Commission's order dated 29.8.2022 in Petition No. 143/GT/2020 in the matter of truing up of tariff for the tariff period 2014-19 in respect of Bairasiul Power Station (180 MW) under Section 94(1)(f) of the Electricity Act, 2003 read with Regulation 103(1) of the CERC (Conduct of Business), Regulations, 1999.

Petitioner : NHPC

Respondents : PSPCL and 5 others

Date of Hearing : **16.3.2023**

Coram : Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Ankit Gupta, Advocate, NHPC
Shri Mohd. Faruque, NHPC
Shri Piyush Kumar, NHPC
Shri R D Shende, NHPC
Shri Sachin Dubey, Advocate, BRPL
Shri Mohit K. Mudgal, Advocate, BRPL
Ms. Megha Bajpeyi, BRPL

Record of Proceedings

At the outset, learned proxy counsel for the Review Petitioner submitted that the leading counsel is occupied in High Court and requested for adjournment and prayed for



additional oral submission on effective tax in next hearing. He further requested that the matter may be listed along with Petition Nos. 43/RP/2022.

2. The learned counsel for the Respondent BRPL requested for time to file their reply. This request is accepted by the Commission.

3. The Commission, after hearing parties, directed Respondents to file their reply on or before **21.4.2023**, after serving copy to the Review Petitioner, who may, file its rejoinder, if any, by **12.5.2023** as last opportunity. The parties shall complete their submissions within the due dates mentioned and no extension of time shall be granted.

4. The Review Petitions shall be listed for hearing on **30.5.2023**.

By order of the Commission

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

